

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3154**  
**TO BE ANSWERED ON 31<sup>st</sup> DECEMBER, 2018**

**NATIONAL MISSION ON GeM**

3154. SHRIMATI KAVITHA KALVAKUNTLA:

SHRI L.R. SHIVARAME GOWDA:

SHRIMATI ANJU BALA:

SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has set up the National Mission on Government e-Market (GeM) portal;
- (b) if so, the details thereof along with the details of transactions in terms of volume and value through the Government e-Market platform during the last three years;
- (c) whether the portal has had any impact on the annual procurement costs of Government and if so, the details thereof;
- (d) whether startups want Government e-Market to list their services and give business; and
- (e) if so, the steps being taken by the Government in this regard?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

**(a):** Yes, Madam.

**:(b)** The National Mission on Government e-Marketplace (GeM) was launched to accelerate the adoption and use of GeM by Major Central Ministries, States/UTs and their agencies (including CPSUs/PSUs, Local Bodies). Mission was undertaken from 6<sup>th</sup> September to 17<sup>th</sup> October, 2018. Value and volume of transaction on GeM for the last 3 years are as under:-

| Year                          | Value (Crore) | Volume (Count of transactions) |
|-------------------------------|---------------|--------------------------------|
| 2016-17<br>(from August 2016) | 422.02        | 6284                           |
| 2017-18                       | 5883.65       | 372538                         |
| 2018-19<br>(Till 20 Dec 2018) | 9333          | 703451                         |

**(c):** GeM has provided saving of approximately 25% on an average across categories.

**(d):** Yes, Madam.

**(e):** Startups registered with Department of Industrial Policy & Promotion (DIPP) can register on GeM and avail of exemptions and advantages as per the relevant extant policy of Government of India.

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